

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/ 924 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Rita Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the nd 22 February 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/1214 dated 20.02.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, with your official vehicle, at your own cost w.e.f. the evening of 22.02.2019 till the morning of 25.02.2019, has been granted/rejected.

Smti Munmun B. Sarma, Chief Judicial Magistrate, Nagaon, in her absence Smti. Monalissa Das, Addl. Chief Judicial Magistrate, Nagaon will remain in-charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/ 925 /A, dated 22.02.19

Copy to:

1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

